## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/491/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: CHIVAS TRADING PVT LTD

NAME OF THE RESPONDENT(S)

: ABHAYAM TRADING LIMITED

UNDER SECTION

: 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Pauti Mohan Paritra Vendeateswaran

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2. Mr. Rakesh Chaliruedi, Resolution Professional

3. Akslaya Romadurur 4. J. R.K. Sarma

Director Of CD



## **ORDER**

Mr. Rakesh Chaturvedi, RP in person present. J.R.K. Sarma, Representative of the Corporate Debtor, holding position of Independent Director present. Mr. Preeti Mohan, Counsel for Financial Creditor present. Mr. Akshaya Ramadurai, Counsel for Resolution Professional present. The report of RP has already been submitted. Heard the Counsels for the parties, the RP and the representative of the Corporate Debtor. **Reserved for orders.** 

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)